



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30th May, 2023

NOTICE

Please take notice that the following matters listed on 30.05.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2382 of 2023 in Comp. App. (AT) (Ins) No. 480 of 2023 (With Defects)	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. (Through Power Finance Corporation Ltd.) & Ors. Vs. Entegra Ltd. & Ors.	Deepak Khurana Ashwini Kumar Tak	Rohit Rajershi Abhishek Puri Surbhi Gupta-R1 Apoorv Sawariya Ashish Verma
2.	Restoration Application No. 111 of 2023 in Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D' Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	

3.	Comp. App. (AT) (Ins) No. 1185 of 2022 & I.A. No. 4477 of 2022 & 1780 of 2023 (PH)	Chandan Mishra Suspended Director of Sinnar Thermal Power Ltd. Vs. Shapoorji Pallonji & Co. Pvt. Ltd. & Anr.	Karan Batura	Abhijeet Sinha Chirag Sharma-R1 Abhishek Anand Durga Dutt Utkarsh Singh Aditya Tripathi-R2
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By order of Hon'ble Chairperson

-Sd/-

Registrar